

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1105 OF 2018
IN DFR NO. 1845 OF 2018**

Dated: 20th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s. Vedanta Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Ankita Bafna

Counsel for the Respondent(s) : -

ORDER

IA No. 1105 of 2018

(Appln. for condonation of delay)

Issue notice to the Respondents returnable on 17.09.2018. Dasti, in addition, is permitted.

List the matter on **17.09.2018.**

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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